

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2171
TO BE ANSWERED ON 16.12.2021**

ECONOMIC SECURITY OF SMALL SHOPKEEPERS

2171. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has taken note of the economic security of small shopkeepers;**
- (b) if so, the details thereof and the steps taken in this regard;**
- (c) whether about three crore small traders/shopkeepers in the country are likely to be benefited from the Pension Scheme for shopkeepers/retail traders and self-employed persons and if so, the details thereof; and**
- (d) the details of small shopkeepers and retail traders covered under the said Pension Scheme in Namakkal District of the State of Tamil Nadu?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The Government has launched a National Pension Scheme for Traders, Shopkeepers and Self-Employed Persons (NPS-Traders) on 12.09.2019.

The traders, shopkeepers and self-employed persons in the age group of 18-40 years with an annual turn-over not exceeding Rs.1.5 crore and who are not a member of EPFO/ESIC/NPS (Govt. funded) /PM-SYM or not an income tax payer, are eligible to join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

Contd..2/-

Enrolment to the Scheme is done through the Common Service Centres, with its network of about 4 lakh Centres across the country. In addition, eligible persons can also self-enroll through visiting the portal at www.maandhan.in. The beneficiaries, after attaining the age of 60 years, are eligible for a monthly minimum assured pension of Rs.3,000/-.

As on 05.12.2021, 846 beneficiaries have been enrolled under this scheme in the State of Tamil Nadu including Namakkal district.
